Name of the Corporate Debtor: SES Energy Services India Private Limited; Date of Commencement of CIRP: 25-11-2022; List of Creditors as on: 16-08-2024; Name of IP: Mr. Anish Niranjan Nanavaty; Process Number: 10830

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	547134761.978	1	547134761.9785471 34761978	50.21	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	3	948296	2	448529.38	0.04	0	499766.62	0	Annexure 6
7	Operational creditors (Government Dues)	4	424809101	1	5494	0.00	423422050	1381557	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	21	1105980962.78	15	542023020.536	49.74	0	565562854.73	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		Annexure 9
Total		29	2078873121.758	19	1089611805.8945 472	100.00	423422050	567444178.35	0	